



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/4255/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 14th August, 2019.

Sub: **Casual leave with station leave.**
Ref:- Your e-mail dated 13.08.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days casual leave on 16.08.2019 and 17.08.2019 along with station leave permission w.e.f. the morning of 15.08.2019 till the evening of 17.08.2019 has been granted/rejected. The Presiding officer, STAT & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 3, Kamrup(M), Guwahati will remain in charge of MACT No. 2, Kamrup(M), Guwahati in your absence.

Yours faithfully,

Sd/-

4258
Memo NO.HC.VII-64/2000(Pt.)/4256-1A, dated 14.8.19 **JT. REGISTRAR (VIGILANCE)**

Copy to:

1. The Presiding officer, STAT & Member MACT No. 1, Kamrup(M), Guwahati.
2. The Member MACT No. 3, Kamrup(M), Guwahati.
3. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
Koles